GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 2604 ANSWERED ON 24/03/2025

CRITERIA FOR EWS SEEKING HOUSES UNDER PMAY-U

2604. SHRI SANDOSH KUMAR P:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) the details of the criteria fixed for the Economically Weaker Section (EWS) seeking affordable houses under the Pradhan Mantri Awas Yojana (Urban) in the country;
- (b) whether Government is planning to change the criteria fixed for the EWS seeking affordable houses under the PMAY-(U) in the country; and
- (c) if so, the details thereof?

ANSWER

THE MINISTER OF STATEIN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

- (a) to (c) 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, the Ministry of Housing and Urban Affairssupplements the efforts of States/Union Territories (Uts), by providing Central Assistance under Pradhan Mantri Awas Yojana-Urban (PMAY-U) since 25.06.2015 to provide pucca houses with basic civic amenities to eligible urban beneficiaries across the country. The scheme period, has been extended upto 31.12.2025to complete sanctioned houses without changing the funding pattern and implementation methodology.As per scheme guidelines,beneficiaries are selected by Urban Local Bodies (ULBs) based on the following eligibility criteria:
 - i. Not owning pucca house in his/her name or any other family member's name, anywhere in India.
 - Belonging to Economically Weaker Section (EWS) with annual household income of up to ₹3 lakh except Credit Linked Subsidy Scheme (CLSS) vertical in which beneficiaries of Low Income Group (LIG) and Middle Income Group (MIG) were also included.

Further, based on 9 years of experience and learning from implementing PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 to assist 1 crore additional eligible urban beneficiaries through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). As on date, 30 States/UTs including Tamil Nadu have signed Memorandum of Agreement (MoA) to implement PMAY-U 2.0 as per scheme guidelines. Eligibility criteria for beneficiaries under PMAY-U 2.0 have been outlined in the operational guidelines which can be accessed at https://pmay-urban.gov.in. 'In-principle' approval for allocation of more than 6.75 lakh houses has been given under PMAY-U 2.0.
